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Title: Regarding alleged fiscal violations witnessed in Andhra Pradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): I urge the Union government to urgently take action on the fiscally irresponsible practices and alleged violations being carried out by the state of Andhra Pradesh. AP recorded a revenue deficit of 1486% over the budget estimate, for the year 2019-20. Even though the state has no authority to do so, it allegedly amended the Fiscal Responsibility and Budget Management Act to allow more borrowings, thereby enhancing revenue deficit without considering the adverse impact on the future of AP. Capital expenditure is as good as non-existent even though some revenue expenditure items were wrongly shown as capital expenditure. Many loans and liabilities have not been disclosed which diminish the oversight role of the Legislature. As the CAG has pointed out, the state's persistent excess expenditures over what the state Legislature has approved, is a violation of the will of the Legislature. I again urge the Union Government to take action on these worrying violations.